

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4673  
ANSWERED ON:08.12.2010  
CHINA S OBJECTION ON HIGHWAY  
MUTTEMWAR SHRI VILAS BABURAO

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether China has objected to Asian Highway Network Linking Project passing through India;
- (b) if so, the steps taken by the Government to ensure passing of this Highway through India; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) No. The Intergovernmental Agreement on Asian Highway Network, to which India is party, was adopted on 18 November 2003 and ratified by India on 17 May, 2006. China is also party to the agreement.
- (b) Does not arise.
- (c) Does not arise.